HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial, Jammu)

Extension of time to handover the possession of the Lawyers Chamber situated at District Court Complex, Janipur Jammu.

Cancellation of allotment of Chambers at District Court Complex, Janipur Ref:-Jammu.

NOTIFICATION

No.: 93/RJ/HCWJ/2025 Dated: 03-04-2025

In continuation to this office order No. 88/RJ/HCWJ/2025 dated 26.03.2025, all the Allottees /Advocates whose allotment of chambers have been cancelled, are hereby informed that the time to handover the possession of the Chambers before the Registrar Judicial, High Court Wing, Jammu is extended for one week i.e up to 10th of April, 2025.

No.: 694-97/ST.S/HCWJ/2025 Dated:-03-04-2

Copy to the:-

- 1. Worthy, Registrar General, High Court of J&K and Ladakh, Jammu for information. This is in reference to your office communication No. 12218 RG/LP dated 07.03.2025
- 2. President, J&K High Court Bar Association for information
- 3. Sh. Mohan Lal Gupta , Sh. B.B. Kotwal, Sh. Naresh Kumar Sharma, Sh. Dharamvir, Sh. Sukhvinder Advocates, for information and compliance.
- 4. I/C NIC High Court Wing, Jammu for uploading the same in High Court web site.